Annexure - 5
Date of commencement of liquidation: 24-08-2022; List of stakeholders as on: 19.10.2022
List of operational creditors (Government Dues)

(Amount in ₹)

	r							(Amount in ₹)						1
SI. No.	Detail of Claimaint		Details of claims received		Details of claims Admitted									
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	The Deputy Commissioner of State Tax, (MUM-VATE-502). Department of State Tax, Suburban GST Bhavan, Nodal Division-10. B wing, 5th Floor, BKC Bandra East, Mumbai-400051 (MH),Email: mumvate502@gmail.com, priyahaldavnekar@gmail.com	State	23-09-2022	41,59,14,684	41,59,14,684	Govt.	Nil	Nil	97.90%	Nil	Nil	Nil	Nil	Nil
2	Commercial Tax Officer, (Audit)- 1.6, DGSTO-1, Bengaluru, O'o the Joint Commissioner of Commercial Tax office-1, Divisional Goods & Serv ice Taxes Office-1, 3rd Floor, TTMC, BMTC Building, Yeshwanthpur, Bengaluru-560022 Email: ctoaudir-1.6@ka.gov.in	State	05-09-2022	68,17,443	68,17,443	Govt.	Nil	Nil	1.60%	Nil	Nil	Nil	Nil	Nil
3	Dy. Commissioner of Income Tax, Central Circle-6(1), Room No 1905, 19th floor, Air India Building, Nariman Point, Mumbai 400 021,Email: mumbai.dcit.cen6.1@incometax.g ov.in	Central	20-09-2022	56,88,69,661	2,40,030	Govt.	Nil	Nil	0.06%	Nil	Nil	56,86,29,631	Nil	Nil
-	TOTAL			99.16.01.788	42.29.72.157		_	-	99.56%		-	56.86.29.631		